



# Parliament Session Wrap

## Budget Session – July 7 to August 14, 2014

### Bills Passed by Parliament during the Budget Session

Short Title	Key Objectives
<a href="#">*The Andhra Pradesh Reorganisation (Amendment) Bill, 2014</a>	Alters the boundaries of the states of Telangana and Andhra Pradesh.
<a href="#">The National Institute of Design Bill, 2013</a>	Incorporates the National Institute of Design, Ahmedabad and declares it an institute of national importance.
<a href="#">*Telecom Regulatory Authority of India (Amendment) Act, 2014</a>	Makes the Chairperson and the whole-time members of the Telecom Regulatory Authority of India eligible for any employment under government or any State Government or in any company in the business of telecom service.
<a href="#">*The Securities Laws (Amendment) Bill, 2014</a>	Widens the definition of Collective Investment Schemes and sets up special courts to try offences.
<a href="#">*The Constitution (121st Amendment) Bill, 2014</a>	Creates a National Judicial Appointments Commission for appointment of judges to the Supreme Court and High Courts.
<a href="#">*The National Judicial Appointments Commission Bill, 2014</a>	Specifies the procedures of the Judicial Appointments Commission.
*The Finance (No. 2) Bill, 2014	Gives effect to the tax proposals for the year 2014-15.
*The Delhi Appropriation (No.2) Bill, 2014	Authorises expenditure from the Consolidated Fund of Delhi.
*The Appropriation (No.3) Bill, 2014	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (No.2) Bill, 2014	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (Railways) No. 3 Bill, 2014	Authorises expenditure of the Railways.
*The Appropriation (Railways) No.2, 2014	Authorises expenditure of the Railways.

\*These Bills were introduced during the Budget Session 2014.

### Government Bill withdrawn during the Budget Session

Short Title	Reason of withdrawal	Withdrawn on
The Judicial Appointments Commission Bill, 2013	Replaced by a new Bill.	14 Aug 2014

### Government Bills introduced in Lok Sabha during the Budget Session

Short Title	Key Objectives	Introduced on
<a href="#">The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2014</a>	Amends certain existing categories and adds new categories of actions to be treated as offences against SCs and STs, and establishes exclusive special courts to try offences under the Act.	16 Jul 2014
<a href="#">The Railways (Amendment) Bill, 2014</a>	Prevents people from filing multiple claims from the Railways for accidents and defines 'accidental falling' to exclude negligence on the part of the passengers.	7 Aug 2014

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**August 14, 2014**

Short Title	Key Objectives	Introduced on
<a href="#">The Factories (Amendment) Bill, 2014</a>	Amends the definition of a factory and strengthens safety provisions for workers.	7 Aug 2014
<a href="#">The Apprentices (Amendment) Bill, 2014</a>	Amends certain definitions, increases the minimum age for apprentices in hazardous industries, and removes imprisonment as a punishment for violating the provisions of the Act.	7 Aug 2014, Passed by LS
<a href="#">The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014</a>	Includes certain communities in the list of Scheduled Castes in Kerala, Madhya Pradesh, Odisha, and Tripura and removes a community from the list of Scheduled Castes in Sikkim.	11 Aug 2014
<a href="#">The Repealing and Amending Bill, 2014</a>	Repeals certain obsolete enactments.	11 Aug 2014
<a href="#">The Indian Institutes of Information Technology Bill, 2014</a>	Declares four Indian Institutes of Information Technologies as institutes of national importance.	12 Aug 2014
<a href="#">The Juvenile Justice (Care and Protection of Children) Bill, 2014</a>	Reduces the age of juvenile from 18 to 16 years for committing crimes under certain categories of heinous offences and provides for various types of institutional care for children and lays down procedures and eligibility for adoption.	12 Aug 2014
The Central Universities (Amendment) Bill, 2014	Amend the Central Universities Act, 2009.	14 Aug 2014

Sources: Various Bills, Bulletins of Lok Sabha and Rajya Sabha, PRS.

## Government Bills Pending from Earlier Sessions of Parliament

Short Title	Introduced on	Status
<a href="#">The Food Safety and Standards (Amendment) Bill, 2014</a>	19 Feb 2014	Referred to Standing Committee to report within 2 months <i>w.e.f.</i> 26 Feb 2014
<a href="#">The Tribunals, Appellate Tribunals and Other Authorities (Conditions of Service) Bill, 2014</a>	19 Feb 2014	Referred to Standing Committee to report within 2 months <i>w.e.f.</i> 26 Feb 2014
<a href="#">The Delhi Hotels (Controlling of Accommodation) (Repeal) Bill, 2014</a>	18 Feb 2014	Not referred
<a href="#">The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014</a>	18 Feb 2014	Standing Committee Report on 5 May 2014
<a href="#">The Delhi High Court (Amendment) Bill, 2014</a>	17 Feb 2014	Referred to Standing Committee to report within 2 months <i>w.e.f.</i> 26 Feb 2014
<a href="#">The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014</a>	11 Feb 2014	Standing Committee Report on 5 June 2014
<a href="#">The Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Bill, 2014</a>	11 Feb 2014	Referred to Standing Committee to report within 2 months <i>w.e.f.</i> 26 Feb 2014
<a href="#">The Rights of Persons with Disabilities Bill, 2014</a>	7 Feb 2014	Referred to Standing Committee to report within 3 months <i>w.e.f.</i> 26 Feb 2014
<a href="#">The Constitution (119<sup>th</sup> Amendment) Bill, 2013</a>	18 Dec 2013	Referred to Standing Committee to report within 3 months <i>w.e.f.</i> 31 Dec 2013
<a href="#">The Assam Legislative Council Bill, 2013</a>	10 Dec 2013	Standing Committee Report on 17 Feb 2014
<a href="#">The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013</a>	10 Dec 2013	Standing Committee Report on earlier version of the Bill on 2 May 2013
<a href="#">The Delhi Rent (Repeal) Bill, 2013</a>	29 Aug 2013	
<a href="#">The Drugs and Cosmetics (Amendment) Bill, 2013</a>	29 Aug 2013	Standing Committee Report on 18 Dec 2013
<a href="#">The Nalanda University (Amendment) Bill, 2013</a>	26 Aug 2013	Standing Committee Report on 17 Dec 2013
<a href="#">The Indian Medical Council (Amendment) Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 20 Nov 2013
<a href="#">The Prevention of Corruption (Amendment) Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 6 Feb 2014

Short Title	Introduced on	Status
<a href="#">The Merchant Shipping (Second Amendment) Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 20 Nov 2013
<a href="#">The Mental Health Care Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 20 Nov 2013
<a href="#">The Real Estate (Regulation and Development) Bill, 2013</a>	14 Aug 2013	Standing Committee Report on 13 Feb 2014
<a href="#">The Registration (Amendment) Bill, 2013</a>	8 Aug 2013	Standing Committee granted time upto 11 Apr 2014
<a href="#">The Rajasthan Legislative Council Bill, 2013</a>	6 Aug 2013	Standing Committee Report on 9 Dec 2013
<a href="#">The Wild Life (Protection) Amendment Bill, 2013</a>	5 Aug 2013	Standing Committee granted time upto 3 June 2014
<a href="#">The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013</a>	22 Apr 2013	Standing Committee Report on 7 Feb 2014
<a href="#">The Merchant Shipping (Amendment) Bill, 2013</a>	18 Mar 2013	Standing Committee Report on 26 June 2013
<a href="#">The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013</a>	18 Mar 2013	Standing Committee Report on 15 Mar 2014
<a href="#">The North Eastern Council (Amendment) Bill, 2013</a>	11 Mar 2013	Standing Committee Report on 30 May 2013
<a href="#">The Indecent Representation of Women (Prohibition) Amendment Bill, 2012</a>	13 Dec 2012	Standing Committee Report on 24 Sep 2013
<a href="#">The Child Labour (Prohibition and Regulation) Amendment Bill, 2012</a>	4 Dec 2012	Standing Committee Report on 13 Dec 2013
<a href="#">The Armed Forces Tribunal (Amendment) Bill, 2012</a>	13 Aug 2012	Standing Committee Report on 20 Mar 2013
<a href="#">The Tamil Nadu Legislative Council (Repeal) Bill, 2012</a>	4 May 2012	Not referred to Standing Committee
<a href="#">The Indian Forests Amendment Bill, 2012</a>	26 Mar 2012	Standing Committee Report on 26 Nov 2012
<a href="#">The Higher Education and Research Bill, 2011</a>	28 Dec 2011	Standing Committee Report on 13 Dec 2013
<a href="#">The National Commission for Human Resources for Health Bill, 2011</a>	22 Dec 2011	Standing Committee Report on 30 Oct 2012
<a href="#">The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Border Security Force (Amendment) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 3 Nov 2011
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The National Identification Authority of India Bill, 2010</a>	3 Dec 2010	Standing Committee Report on 13 Dec 2011
<a href="#">The Architect (Amendment) Bill, 2010</a>	31 Aug 2010	Standing Committee Report on 24 Jan 2011
<a href="#">The Anti-Hijacking (Amendment) Bill, 2010</a>	19 Aug 2010	Standing Committee Report on 18 Oct 2010
<a href="#">The National Commission for Heritage Sites Bill, 2009</a>	26 Feb 2009	Standing Committee Report on 23 Nov 2009
<a href="#">The Insurance Laws (Amendment) Bill, 2008</a>	22 Dec 2008	Standing Committee Report on 13 Dec 2011
<a href="#">The Telecom Regulatory Authority of India (Amendment) Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 16 Feb 2009
<a href="#">The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 28 Jun 2010
<a href="#">The Pesticide Management Bill, 2008</a>	21 Oct 2008	Standing Committee Report on 18 Feb 2009
<a href="#">The Private Detective Agencies (Regulation) Bill, 2007</a>	13 Aug 2007	Standing Committee Report on 13 Feb 2009
<a href="#">The Seamen's Provident Fund (Amendment) Bill, 2007</a>	3 May 2007	Standing Committee Report on 5 Sep 2007
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006
<a href="#">The Indian Medicine Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005

Short Title	Introduced on	Status
<a href="#">The Homoeopathy Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Coal Mines (Nationalisation) Amendment Bill, 2000</a>	24 Apr 2000	Standing Committee Report on 31 Aug 2001
<a href="#">The Delhi Rent (Amendment) Bill, 1997</a>	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Status of Government Bills

Bills pending before session	60
Bills introduced during session	20
Bills passed during session	12
Bills withdrawn during session	1
Bills pending at the end of session	67

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